

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(4)

T.C.P No. 979/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Kadakia Enterprises
 V/s.
 Western India Shipyard Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

ORDER

TCP No.979/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 5.3.2018.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)